## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-550/(ND)/2017

In the matter of

Mr. Rohit Aggarwal

....PETITIONER

Vs

Universal Facility Management (P) Limited

.. RESPONDENT

**SECTION:** 

Under Section 9 of IBC Code, 2016

Order delivered on 01.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. RK Gupta, Advocate

For the Respondent/Corporate Debtor: -

## **ORDER**

Learned Counsel for the petitioner is present and states that in relation to the similar matter, the same is pending adjudication before the Hon'ble NCLAT and in the circumstances, the matter may be adjourned to a future date. Taking into consideration the said representation, let the matter be posted for hearing on 27.2.2018.

List on 27.2.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 01.2.2018